

**In the National Company Law Tribunal, Jaipur**

**Item No. 102**

**CP No. (IB)- 1204/ND/2018**

**TA No. 159/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**Sh. Raj Kumar Tulsian**

**.....Applicant/Petitioners**

**VS.**

**M/s Prayag Polytech Pvt. Ltd. & Ors.**

**.....Respondent**

**Order delivered on 16.09.2019**

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER  
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : Akanksha Noval, Adv.

For Respondent(s) : Sandeep Taneja, Adv.

**ORDER**

At the request of the learned counsels for both the parties, post the matter on 25.09.2019.

*Sd-*

**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

*Sd-*

**(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER**